

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2500
ANSWERED ON:12.03.2010
SANCTION OF LOAN AMOUNT TO STATES BY NCRPB
Agarwal Shri Rajendra

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the percentage of migration rate of people of the respective States has been taken into consideration by the National Capital Region Planning Board (NCRPB), while sanctioning the loan amount for implementation of various projects in the cities which come under the ambit of National Capital Region;

(b) if so, the details thereof; and

(c) if not, the reasons for not considering the migration rate of the people of these, States to National Capital Territory, Delhi in terms of providing financial assistance for implementation of the projects in these States by the Board?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a)to (c): NCRPB has informed that since the migratory and other population trends have already been considered at the time of preparation and finalization of the Regional Plan, consideration of factors like migration rates etc., at the time of sanction of financial assistance for each individual project is not done.